

LISTING ON 23.10.2013

COURT NO. 4

ITEM NO. 18

SEC-IVA

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 22535 OF 2009
WITH PRAYER FOR INTERIM RELIEF

Bajaj Allianz Gen. Insurance Co. Ltd. ... Petitioner

-Versus-

Kamla Sen & Ors. ... Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18.09.2009 with an Office Report dated 17.09.2009 when the Court was pleased to pass the following Order:

"Issue notice.

Until further orders, we direct that the impugned order of the High Court shall remain stayed provided the petitioner pays half of the amount awarded by the Tribunal to the claimants-respondents within a period of six weeks from today."

Accordingly, show cause notice was issued to all the three respondents on 20.10.2009 through courier. Proof of delivery duly signed has been received in respect of respondent no. 3. but no one has entered appearance. Mr. Rakesh Dahiya, Advocate has on 02.07.2012 filed vakalatnama/appearance on behalf of respondent no. 1 but has not filed Counter Affidavit so far.

Service of show cause notice is not complete on Respondent No. 2.

The matters is listed before the Hon'ble Court with this Report.

Dated this the 22nd day of October, 2013.

ASSISTANT REGISTRAR

Copy to:

1. M/s Law Associates & Co., Advocates

2. Mr. Rakesh Dahiya, Advocate

ASSISTANT REGISTRAR

SK/-